

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:234
ANSWERED ON:23.11.2011
MERGER OF SOCIAL WELFARE SCHEMES
Lagadapati Shri Rajagopal

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission is planning to merge some of the social welfare schemes which have similar objectives and a Committee has been constituted in this regard;
- (b) if so, the details of the schemes that are proposed to be merged/redesigned;
- (c) whether the merger will help in effective implementation of the same; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (d): Planning Commission had constituted a Sub-Committee under the Chairmanship of Shri. B. K. Chaturvedi, Member, Planning Commission, to look into the restructuring of CSS to enhance its flexibility, scale and efficiency. The Sub-Committee had submitted its report to Planning Commission. The Sub-Committee has recommended rationalisation of 147 Centrally Sponsored Schemes into 59 Schemes. The detailed rationalisation proposed by the Sub-Committee is annexed. The Sub-Committee noted that provision of greater flexibility and in some cases, improved convergence on account of merger of schemes, would enable more effective implementation. The report has been circulated to all Chief Ministers for their views and is also placed on the website of the Planning Commission for feedback.